

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 42**

**C.P. (IB)/487(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES:    **PENTECH    METALS    LIMITED    V/s**  
**KISHORE DHANJI GANGAR**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Manoj Kumar Mishra, Advocate appeared for the Petitioner.
2. Learned Counsel for the Financial Creditor informs that RP has so appointed has not filed any report.
3. RP is directed to file report within one week, failing which this issue will be referred with IBBI.
4. Copy of this order be served on the RP.
5. List this matter on **01.12.2023** for hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna